

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO – 446
ANSWERED ON - 06/12/2023

HOSTELS FOR SC/ST STUDENTS

446 SHRI IRANNA KADADI

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the details of the number of hostel constructed for the students belonging to Scheduled Castes, Schedule Tribes and Other Backward Classes in the State of Karnataka;
- (b) the number of proposals for construction of hostel which are pending in the country, State-wise;
- (c) the details of funds allocated and released for the said hostels during the last three years and the current financial year along with the funds actually utilised; and
- (d) whether any additional coaching arrangement is made for the students staying in the said hostels, if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI A. NARAYANASWAMY)

(a) to (d) Department of Social Justice and Empowerment (DoSJE), under the Hostel component of the scheme Pradhan Mantri Anusuchit Jaati Abhyuday Yojna (PM-AJAY), has sanctioned 11 hostels during last 04 years (2020-21 to 2023-24) in the state of Karnataka. The details of fund released/utilized during the last 3 years for construction of hostels in Karnataka under PM-AJAY scheme are at Annexure-I. An online portal i.e. pmajay.dosje.gov.in has been developed for submitting the proposal for construction of hostel online. During the current financial year, a total of 70 proposals from the States/UTs have been received.

Further, under umbrella scheme PM Young Achievers Scholarship Award Scheme for Vibrant India (PM YASASVI), 5 Hostels for OBC boys and girls have been sanctioned. An amount of Rs 6.75 core was released during 2020-21.

As per the information received from Ministry of Tribal Affairs (MoTA), MoTA is implementing the central sector scheme Eklavya Model Residential School (EMRS) to provide quality education to tribal children (class VI to XII) in their own environment. This is residential school having separate hostels for boys and girls with a capacity to accommodate 480 students. Ministry has sanctioned a total number of 12 EMRSs in the state of Karnataka and all are reported to be functional as on date. The details of funds allocated and released for the said hostels during last three years and the current financial year along with the funds actually utilized under above mentioned schemes are given at Annexure-II.

Annexure-I

Referred to the reply of Rajya Sabha Unstarred Question No. 446 admitted for answer on 06.12.2023, asked by Shri IrannaKadadi regarding " Hostels for SC/ST students"

*Details of funds sanctioned to the State of Karnataka for **Girls Hostel** sanctioned during the last 03 years under PM-AJAY scheme*

Financial Year	Place	District	No. of inmates	Admissible central assistance	Amount of 1st installment released(In Rs)
2021-22	Bharamasagara Taluk	Chitradurga	100	3,00,00,000	1,50,00,000
2021-22	Malur	Kolar	125	3,75,00,000	1,62,50,000
2023-24	Somikoppa	Shivamogga	100	3,00,00,000	1,50,00,000

*Details of funds sanctioned to the State of Karnataka for **Boys Hostel** sanctioned during the last 03 years under PM-AJAY scheme*

Financial Year	Place	District	No. of inmates	Admissible central assistance	Amount of 1st installment Released (In Rs)
2021-22	Bannikuppe	Mysore	50	1,50,00,000	75,00,000
2021-22	Turvekere Town, Kasaba Hobali,	Tumkur	50	1,50,00,000	75,00,000
2021-22	Tiptur	Tumkur	100	3,00,00,000	1,50,00,000
2021-22	Cheluru	Chikaballapura	100	3,00,00,000	1,50,00,000
2021-22	Hosadurga Town, Kasaba Hobli	Chitradurga	50	1,50,00,000	75,00,000
2021-22	Jagaluru Taluk	Jagaluru Taluk	100	3,00,00,000	1,50,00,000
2023-24	Cholaghatta, Kavadigarahatti,	Chitradurga	100	3,00,00,000	1,50,00,000
2023-24	Kelageri village	Dharwad	100	3,00,00,000	1,50,00,000

Details of fund released/ utilized during the last 3 years for construction of hostels in Karnataka under PM-AJAY scheme:

(Rs. in Cr.)

FY	Budget Allocation	Expenditure	Utilized
2020-21	30.00	56.39	8.65
2021-22	36.00	42.54	-
2022-23	39.00	11.69	-
2023-24	41.00	38.24	-

Annexure-II

Referred to the reply of Rajya Sabha Unstarred Question No. 446 admitted for answer on 06.12.2023, asked by Shri Iranna Kadadi regarding " hostels for SC/ST students"

Details of fund approved/released during last 3 years for construction of hostels in Karnataka under Article 275(1) of the Constitution by M/o Tribal Affair is as under:

Financial Year	No. of Hostels	Location	Fund approved (Rs. in lakh)	Fund released (Rs. in lakh)
Article 275(1)				
2022-23 (Ongoing)	Construction of new Post-Matric Boys and Girls Hostels. Total 14 hostels sanction in 2022-23 Post-Matric Girls Hostels- 3 Post -Matric Boys Hostels- 11 <i>(12 Hostel 100 seated, 1 Hostel 125 seated & 1 Hostel 150 Seated)</i>	1) Three Post-Matric Girls Hostels (Uttarahalli, Kalasa, Kundapura Town) 2) Eleven Post-Matric Boys Hostels (Basavapattana, Davanagere, Koratagere, Chinthamani (125), Belagavi, Badami, Harapanahalli, Kotturu(150), Holalkere, Hunsuru, Hanagal)	5800.00	2300.00

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